

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **14.05.2024** (TUESDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:25 AM

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**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain (Judicial), and
Hon'ble Mr. Ajai Das Mehrotra, Member (Technical)**

For Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 151/2023 For Stay IA No. 501 & 743/2023 To implead IA No. 744/2023 For Vacate Stay IA No. 1372/2023	Disha Choudhary, Erst. Managing Director, Dreamz Infra India Limited Vs Dreamz Sneh Project Allottees Welfare Association & Anr.	M/s King Stubb & Kasiva	Mr. T Ravichandran-R1 Ms. P Chitra Nirmala- R2

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

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1. For VC Link- vcnclatchennai5@gmail.com
Ph-044-28880500